

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 519 of 2019**

IN THE MATTER OF:

News item published in "The Times of India" published in "The Times of India" Authored by Jasjeev Gandhiok & Paras Singh Titled "Below mountains of trash lie poison lakes."

**STATUS REPORT OF EAST DELHI MUNICIPAL
CORPORATION (EDMC)**

To

Hon'ble Acting Chairman and members
Of the National Green Tribunal,
Principal Bench, New Delhi.

MOST RESPECTFULLY SHOWETH:

1. That in Original Application no. 519 /2019 in the matter of News item published in "The Times of India" Authored by Jasjeev Gandhiok & Paras Singh Titled "Below mountains of trash lie poison lakes." before the Hon'ble NGT the present status report is being filed for your kind perusal and consideration.
2. That an ESCROW account of Rs. 125 crores has been created vide orders dated 17.07.2019 of Hon'ble NGT. As per the directions of Hon'ble NGT a committee under the chairmanship of Chief Secretary Delhi has been constituted. Further in compliance of said order 11 agencies have been empanelled for providing trommels on hiring basis for the work of bio-mining and bioremediation of old legacy waste.
3. That 15 nos. trommels of 300 TPD each have been installed at SLF site Ghazipur for the work of bio-mining

and bioremediation of old legacy waste. Out of these 15 nos. trommels, 10 nos. are having screen size 30mm and 05 nos. trommels are having screen size 6mm.

4. That apart from these trommels, a pilot project with the proposal for installation, operation and O&M for 100 Cum per Hour material recovery and waste processing facility of legacy waste with screen size 6mm was undertaken for a period for one month at SLF Ghazipur.
5. That with the help of these trommels EDMC have processed 300000 MT (approx.) of legacy waste till date.
6. That EDMC has got tested the soil like material having size <6mm from Shri Ram Institute for Industrial Research, 19, university Road, Delhi-07. The test report is enclosed herewith.
7. That as and when, the more space becomes available for installation of trommels, more trommels will be installed.
8. That after the segregation, legacy waste is divided into four fractions i.e. Refuse Derived Fuel (RDF), Construction and Demolition Waste (C&D Waste), <6mm and 6-30mm. The RDF is being sent to Waste to Energy Plant Ghazipur, C&D Waste is being used for the repair/ construction of internal roads at SLF site. After a lot of pursuance with NTPC Badarpur, the waste having size less than 6mm is being sent to Eco Park, NTPC Badarpur as well as EDMC parks. A piece of land at East Vinod Nagar in the jurisdiction of EDMC has been identified where 6-30mm material is being sent for its disposal. EDMC is in process of finding more such land for which the letters have already been sent to the field officers with the request to undertake a survey of low lying areas where the inert can be utilized for filling.

9. That a letter has been received from DDA wherein it is mentioned that Vice Chairman DDA has instructed to encourage the use of inert to the extent possible in DDA projects and an office Memorandum in this regard is being issued shortly.
10. That due to non –availability of alternate site for the disposal of fresh waste, around 2000-2200 TPD of fresh waste is still being dumped at site.
11. That EDMC is having land/ space constraint for disposal of the segregated material which may force stoppage of continuation or enhancement of capacity of operation.
12. That the cost of hiring/ procuring machinery/equipment for the process of segregation is also substantial which will change the assumption of per tonne cost of bio-mining.
13. That a fresh garbage to the tune of 2000-2200 MT is reaching the SLF site Ghazipur on daily basis. Fresh garbage of today becomes legacy waste for tomorrow, thereby increasing the quantity of legacy waste. EDMC has pursued with NTPC, a Maharatna Central Public sector undertaking (CPSU), India's largest power utility under Ministry of Power, Government of India, to find out of a solution for the fresh garbage. As a result, NTPC with EDMC has agreed to set up integrated waste management facilities at Ghonda Gujran in Delhi and the Joint Venture Company (JVC) has been registered with the name as NEWS (NTPC EDMC Waste Solution Private Ltd.) under the Companies Act. Around 1500-2000 TPD of Waste of EDMC area will be utilized after the plant is setup and become operational. The time lines for the setting up and operation of Integrated Waste

Management & Energy Generation Facility for disposal of MSW of EDMC is September-2022.

14. In reference to the use of output for RDF and C&D Plant with NHAI agreeing to take initial 5000 MT of soil for road construction it is to state that the matter is still pending.



(SANJAY KUMAR)
Executive Engineer (SLF)
East Delhi Municipal Corporation

Delhi
Dated 9th December, 2020